

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO. 2064
ANSWERED ON 14.12.2023**

ROYALTY IN CENTRAL HYDROPOWER PROJECTS

2064. SHRIMATI PRATIBHA SINGH:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has received a proposal from the Government of Himachal Pradesh to increase the royalty in central hydropower projects i.e. NHPC, NTPC and SJVNL and release of the outstanding amount of Rs. 4000 crore from Bhakra Beas Management Board (BBMB) and handing over of the hundred MW Shanan Hydroelectric Project located at Joginder Nagar to Himachal Pradesh, whose 99-year lease agreement with Punjab is expiring on March 2, 2024;
- (b) if so, the details thereof and the time by which the said issue is likely to be resolved; and
- (c) if not, the reasons therefor?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (c) : Ministry of Power, Government of India had received a proposal from the Government of Himachal Pradesh to increase the royalty in terms of free power from 12% to 30% from Nathpa Jhakri (1500 MW) and Rampur (412 MW) hydroelectric projects of SJVN Ltd. The request was not accepted in view of the extant Hydro Power Policy, 2008 of the Government of India which provides for a maximum free power of 12% to the home state from hydroelectric projects.

Ministry of Power, Government of India has not received any proposal from the Government of Himachal Pradesh for release of Rs. 4000 crore from Bhakra Beas Management Board (BBMB).

A representation for transfer of the Shanan hydroelectric project from Punjab to Himachal Pradesh, upon expiry of the 99 years lease period on March 2, 2024, has been received from the Government of Himachal Pradesh. Ministry of Power, Government of India has asked both State Governments - the Government of Himachal Pradesh and the Government of Punjab to give the details of their submission in full in writing, so that a decision can be taken in accordance with law in consultation with the Ministry of Law and Justice.
